

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2035**  
**TO BE ANSWERED ON 07.08.2023**

**RESOLUTION OF DELAYED PAYMENTS**

2035. SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of payment applications resolved with a delay, which were filed on Samadhan portal by Micro and Small Enterprises (MSEs) against Central public sector units and departments in last five years, year-wise, including Punjab, district-wise;
- (b) the details of the pending amount involved in these applications in last five years, year-wise, including Punjab, district-wise;
- (c) the details of timeline by when Government is planning to clear pending amounts involved in these applications; and
- (d) the steps taken by Government to address this issue in last five years, year-wise?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a) to (c): Ministry of MSME launched a portal viz. Samadhaan Portal ([https://samadhaan.msme.gov.in/MyMsme/MSEFC/MSEFC\\_Welcome.aspx](https://samadhaan.msme.gov.in/MyMsme/MSEFC/MSEFC_Welcome.aspx)) for filing of grievances & for monitoring of the outstanding dues to the Micro & Small Enterprises (MSEs) from the buyers of goods and services on 30.10.2017. After the application is admitted by the Micro & Small Enterprise Facilitation Councils (MSEFCs), it becomes a case. As per the information available on the Samadhaan Portal, the number of applications & amount involved in these resolved applications (applications rejected + applications mutually settled + disposed cases) against Central Public Sector Units and departments in last five years, year-wise are at Annex-I & the details of same for State of Punjab, district-wise are at Annex-II.

(d): The steps taken by Government to prevent delay in payments to Micro, Small and Medium Enterprises (MSMEs) are as follows:-

- Ministry of MSME launched a portal viz. Samadhaan Portal ([https://samadhaan.msme.gov.in/MyMsme/MSEFC/MSEFC\\_Welcome.aspx](https://samadhaan.msme.gov.in/MyMsme/MSEFC/MSEFC_Welcome.aspx)) for filing of grievances & for monitoring of the outstanding dues to the MSEs from the buyers of goods and services on 30.10.2017.

- On 02.11.2018 the following notifications were issued :-
  - Government of India instructed CPSEs and all companies with a turnover of Rs. 500 Crore or more to get themselves on-boarded on the Trade Receivables Discounting System (TReDS), an electronic platform for facilitating the discounting of trade receivables of MSMEs through multiple financiers.
  - Companies which get supplies of goods or services from MSEs and whose payment to MSEs exceeds 45 days from the date of acceptance or the date of deemed acceptance of the goods or services, also need to submit a half yearly return to the Ministry of Corporate Affairs stating the amount of payments due and the reasons of the delay.
  
- The Ministry of MSME created a special sub-portal within Samadhaan Portal on 14.06.2020, after the AatmaNirbhar Bharat announcements, for reporting the dues and monthly payments by Central Ministries/Department/Public Sector Enterprises to MSMEs.
  
- The Ministry of MSME has requested States/UTs to set up more number of MSEFCs for quicker disposal of cases related to delayed payments. The number of cases has gone up from 60 in 2018-19 to 152 in 2022-23. More than one MSEFC has been set in Delhi, Jammu & Kashmir, Karnataka, Kerala, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Telangana, U.P. & West Bengal.
  
- Budget 2023 announcement: Under Section 43B of Income Tax Act: Deduction has been allowed for expenditure incurred on payments only when payment is actually made to MSMEs.

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The details of applications filed on Samadhaan Portal against Central PSUs and Central Departments from 30.10.2017 (Since inception) to 03.08.2023, including for the State of Punjab

Year	Central Department		Central PSU	
	No. of applications resolved	Amount (Rs in crore)	No. of applications resolved	Amount (Rs in crore)
01.04.18-31.03.19	228	46.28	406	179.98
01.04.19-31.03.20	429	139.13	1485	739.22
01.04.20-31.03.21	336	163.16	948	881.63
01.04.21-31.03.22	266	54.37	583	405.55
01.04.22-31.03.23	175	22.47	328	369.97
01.04.23-01.08.23	8	0.54	35	3.13
<b>Total</b>	<b>1,442</b>	<b>425.95</b>	<b>3,785</b>	<b>2,579.48</b>

For the Year 01.04.18-31.03.19					
Sr. no.	District	Central Department		Central PSU	
		Number of applications resolved	Amount (Rs in crore)	Number of applications resolved	Amount (Rs in crore)
1	KAPURTHALA	0	0	2	0.017
2	S.A.S NAGAR	0	0	1	0.18
3	FATEHGARH SAHIB	0	0	0	0
4	JALANDHAR	0	0	0	0
5	BATHINDA	1	0.004		0
6	MALERKOTLA	0	0	0	0
7	TARN TARAN	0	0	0	0
8	RUPNAGAR	0	0	0	0
9	PATIALA	0	0	0	0
10	PATHANKOT	0	0	0	0
12	SRI MUKTSAR SAHIB	0	0	0	0
13	MOGA	0	0	0	0
14	MANSA	0	0	0	0
15	SANGRUR	0	0	0	0
16	LUDHIANA	0	0	0	0
17	HOSHIARPUR	0	0	0	0
18	FIROZEPUR	0	0	0	0
19	FAZILKA	0	0	0	0
20	FARIDKOT	0	0	0	0
21	GURDASPUR	0	0	0	0
22	BARNALA	0	0	0	0
23	AMRITSAR	0	0	0	0

<b>For the Year 01.04.19-31.03.20</b>					
<b>Sr. no.</b>	<b>District</b>	<b>Central Department</b>		<b>Central PSU</b>	
		<b>Number of applications resolved</b>	<b>Amount (Rs in crore)</b>	<b>Number of applications resolved</b>	<b>Amount (Rs in crore)</b>
1	KAPURTHALA	0	0	0	0
2	S.A.S NAGAR	0	0	1	0.072
3	FATEHGARH SAHIB	0	0	0	0
4	JALANDHAR	3	0.177	0	0
5	BATHINDA	0	0	1	0.041
6	MALERKOTLA	0	0	0	0
7	TARN TARAN	0	0	0	0
8	RUPNAGAR	0	0	0	0
9	PATIALA	7	0.463	0	0
10	PATHANKOT	1	0.633	0	0
12	SRI MUKTSAR SAHIB	0	0	0	0
13	MOGA	0	0	0	0
14	MANSA	0	0	0	0
15	SANGRUR	0	0	0	0
16	LUDHIANA	3	0.965	58	7.997
17	HOSHIARPUR	0	0	0	0
18	FIROZEPUR	0	0	0	0
19	FAZILKA	0	0	0	0
20	FARIDKOT	0	0	0	0
21	GURDASPUR	0	0	0	0
22	BARNALA	0	0	0	0
23	AMRITSAR	2	0.005	1	0.257

<b>For the Year 01.04.20-31.03.21</b>					
<b>Sr. no.</b>	<b>District</b>	<b>Central Department</b>		<b>Central PSU</b>	
		<b>Number of applications resolved</b>	<b>Amount (Rs in crore)</b>	<b>Number of applications resolved</b>	<b>Amount (Rs in crore)</b>
1	KAPURTHALA	0	0	0	0
2	<b>S.A.S NAGAR</b>	<b>1</b>	<b>0.009</b>	<b>1</b>	<b>0.009</b>
3	FATEHGARH SAHIB	0	0	0	0
4	<b>JALANDHAR</b>	<b>1</b>	<b>0.018</b>	<b>2</b>	<b>0.025</b>
5	<b>BATHINDA</b>	0	0	<b>1</b>	<b>0.043</b>
6	MALERKOTLA	0	0	0	0
7	TARN TARAN	0	0	0	0
8	RUPNAGAR	0	0	0	0
9	PATIALA	0	0	0	0
10	<b>PATHANKOT</b>	<b>1</b>	<b>0.178</b>	0	0
12	SRI MUKTSAR SAHIB	0	0	0	0
13	MOGA	0	0	0	0
14	MANSA	0	0	0	0
15	SANGRUR	0	0	0	0
16	<b>LUDHIANA</b>	0	0	<b>4</b>	<b>0.429</b>
17	HOSHIARPUR	0	0	0	0
18	FIROZEPUR	0	0	0	0
19	FAZILKA	0	0	0	0
20	FARIDKOT	0	0	0	0
21	<b>GURDASPUR</b>	0	0	<b>1</b>	<b>1.048</b>
22	BARNALA	0	0	0	0
23	<b>AMRITSAR</b>	<b>1</b>	<b>0.011</b>	<b>3</b>	<b>0.226</b>

For the Year 01.04.21-31.03.22					
Sr · no ·	District	Central Department		Central PSU	
		Number of applications resolved	Amount (Rs in crore)	Number of applications resolved	Amount (Rs in crore)
1	KAPURTHALA	0	0	0	0
2	S.A.S NAGAR	0	0	0	0
3	FATEHGARH SAHIB	0	0	0	0
4	JALANDHAR	0	0	0	0
5	<b>BATHINDA</b>	0	0	<b>1</b>	<b>0.043</b>
6	MALERKOTLA	0	0	0	0
7	TARN TARAN	0	0	0	0
8	RUPNAGAR	0	0	1	0.0009
9	PATIALA	0	0	0	0
10	PATHANKOT	0	0	0	0
12	<b>SRI MUKTSAR SAHIB</b>	<b>1</b>	<b>0.0008</b>	0	0
13	MOGA	0	0	0	0
14	MANSA	0	0	0	0
15	SANGRUR	0	0	0	0
16	<b>LUDHIANA</b>	<b>1</b>	<b>0.032</b>	<b>1</b>	<b>0.094</b>
17	HOSHIARPUR	0	0	0	0
18	FIROZEPUR	0	0	0	0
19	FAZILKA	0	0	0	0
20	FARIDKOT	0	0	0	0
21	GURDASPUR	0	0	0	0
22	BARNALA	0	0	0	0
23	<b>AMRITSAR</b>	<b>3</b>	<b>0.057</b>	<b>1</b>	<b>0.002</b>

<b>For the Year 01.04.22-31.03.23</b>					
<b>Sr. no.</b>	<b>District</b>	<b>Central Department</b>		<b>Central PSU</b>	
		<b>Number of applications resolved</b>	<b>Amount (Rs in crore)</b>	<b>Number of applications resolved</b>	<b>Amount (Rs in crore)</b>
1	KAPURTHALA	0	0	0	0
2	S.A.S NAGAR	1	0.009	0	0
3	FATEHGARH SAHIB	0	0	0	0
4	JALANDHAR	0	0	3	0.135
5	BATHINDA	0	0	0	0
6	MALERKOTLA	0	0	0	0
7	TARN TARAN	0	0	0	0
8	RUPNAGAR	0	0	0	0
9	PATIALA	0	0	0	0
10	PATHANKOT	0	0	0	0
12	SRI MUKTSAR SAHIB	0	0	0	0
13	MOGA	1	0.023	14	1.494
14	MANSA	0	0	0	0
15	SANGRUR	1	0.005	1	0.22
16	LUDHIANA	0	0	4	1.541
17	HOSHIARPUR	0	0	0	0
18	FIROZEPUR	0	0	0	0
19	FAZILKA	0	0	0	0
20	FARIDKOT	0	0	0	0
21	GURDASPUR	0	0	0	0
22	BARNALA	0	0	0	0
23	AMRITSAR	0	0	0	0



**For the Year 01.04.23-03.8.23**

Sr. no.	District	Central Department		Central PSU	
		Number of applications resolved	Amount (Rs in crore)	Number of applications resolved	Amount (Rs in crore)
1	KAPURTHALA	0	0	0	0
2	S.A.S NAGAR	0	0	0	0
<b>3</b>	<b>FATEHGARH SAHIB</b>	0	0	<b>1</b>	<b>0.018</b>
4	JALANDHAR	0	0	0	0
5	BATHINDA	0	0	0	0
6	MALERKOTLA	0	0	0	0
7	TARN TARAN	0	0	0	0
8	RUPNAGAR	0	0	0	0
9	PATIALA	0	0	0	0
10	PATHANKOT	0	0	0	0
12	SRI MUKTSAR SAHIB	0	0	0	0
13	MOGA	0	0	0	0
14	MANSA	0	0	0	0
15	SANGRUR	0	0	0	0
16	LUDHIANA	0	0	0	0
17	HOSHIARPUR	0	0	0	0
18	FIROZEPUR	0	0	0	0
19	FAZILKA	0	0	0	0
20	FARIDKOT	0	0	0	0
21	GURDASPUR	0	0	0	0
22	BARNALA	0	0	0	0
<b>23</b>	<b>AMRITSAR</b>	0	0	<b>1</b>	<b>0.009</b>